

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.03.2026

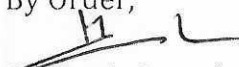
ORDER NO. 28 of 2026 (REVISED)

Hon'ble President is pleased to partially modify roster order no. 18 of 2026 for **CESTAT, Ahmedabad** from **16.04.2026** to **17.04.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 16.04.2026 to 17.04.2026	Mr. Somesh Arora, Hon'ble Member (Judicial) Ms. R. Bhagya Devi, Hon'ble Member (Technical) and Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Larger Bench matters : i) C/10113, 10627 and 10413/2024 Meghmani Organics Ltd., Macro Polymers Pvt. Ltd. and Filatex India Ltd. ii) C/10718/2024 Filatex India Limited vs. Commissioner of Customs-- Customs Ahmedabad

Note:

1. During the hearing of Larger Bench matters, Single Member Bench matters will be taken up by Mr. Satendra Vikram Singh, Hon'ble Member (Technical).
2. After the hearing of Larger Bench matters, Service Tax Division Bench matters will be taken up by Mr. Somesh Arora, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical) and Customs and Excise Division Bench matters will be taken up by Mr. Ajay Krishna Vishvesha, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical).
3. In the event of nonsitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad/Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad /Bar Association, Ahmedabad /O/o Commissioner (AR), Ahmedabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar